No. A-22012/1/2019-Ad.-II
Government of India
Ministry of Corporate Affairs

Shastri Bhawan, 'A' Wing, 5th Floor,
New Delhi, dated 21.05.2020

OFFICE ORDER

In partial modification of the Transfer orders issued in respect of Shri B. Ramesh, AROC in O/o ROC, Pune, vide Office Order No. A-22011/1/2020-Ad.II dated 16.03.2020, the Competent Authority has decided to transfer Shri B. Ramesh from O/o ROC, Pune to O/o ROC, Ernakulam for taking the charge as AROC, Ernakulam, immediate effect until further orders.

2. This transfer order is based on the request of the officer and as the officer has not completed minimum tenure in the present office, he is not entitled for transfer benefits.

(Manish Kumar Sahay)
Under Secretary to the Government of India

To,
1. Officer concerned
2. PS to Hon'ble CAM/ MoS, CA
3. O/o Secretary/ AS/ DGCoA/ JS (K)/JS (G)/ JS (MP)
4. RD (SR), Chennai/ RD (WR), Mumbai
5. ROC, Pune/ ROC, Ernakulam
6. PAO, MCA, Mumbai/ Chennai
7. APAR Cell/ Vigilance section/ Admn.I/Insolvency section/ R&A, MCA, New Delhi
8. E-Gov. Cell for placing it in the employees’ corner (under transfer/posting)
9. Personal file/ Service Book of the officer concerned
10. Guard file-2020